

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:725
ANSWERED ON:23.11.2000
WOMEN COURTS
PADAMSEN CHAUDHARY

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Women Courts have been constituted in the country to dispose of the criminal cases against women;
- (b) if so, the details of such Courts, State-wise;
- (c) whether a large number of cases are pending in these Courts;
- (d) if so, the details thereof;
- (e) the action being taken by the Government for the speedy disposal of these cases;
- (f) whether the Government propose to set up some more Women Courts in the country; and
- (g) if so, the details thereof, State-wise?

Answer

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a)to(g): The information is being collected and will be laid on the Table of the House.